

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

30(107) UTPE/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Bharat Kumar Rout **... Complainant**

Versus

Reliance Communications Ltd. **... Respondent**

Appearances f : **Shri Ajit Kr. Sinha, Senior Advocate with Shri Ashwarya Sinha, Advocate for the Complainant.**

None for the Respondent.

ORAL ORDER
27th April, 2010

List the matter on **7th May, 2010.**

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

I.A. 55/2007
RTPE 23/2007

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Nikhil Nath

... Complainant

Versus

Haryana Urban Development Authority

... Respondent

Appearances : **Shri P.K. Jain with Shri Rajesh Roshan, Advocates for the Complainant.**

Shri Sanjay Singh, Advocate for the Respondent.

ORAL ORDER
27th April, 2010

Copy of the affidavit filed on 20.04.2010 be supplied to the learned counsel for the respondent. List this matter on **27th August, 2010** for final hearing.

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

M.A. No. 23/2007

IN

RTPE 203/1998

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Rajesh Kumar Gupta

... Complainant

Versus

DLF Universal Limited

... Respondent

Appearances : **Ms. Mansi Wadhwa, Advocate for the Complainant.**

**Shri Ravinder Narain with Ms. Rajeshwari Shukla,
Advocates for the Respondent.**

ORAL ORDER

27th April, 2010

List the matter on **27th August, 2010.**

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

M.A. No.
UTPE 10/2003

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

P.K. Rastogi

... Complainant

Versus

Pepsi Foods Pvt. Ltd. & Ors.

... Respondents

Appearances : **None for the Complainant.**

**Shri Ravinder Narain with Ms. Rajeshwari Sachdev,
Advocates for the Respondents.**

ORAL ORDER
27th April, 2010

Rejoinder shall be filed in the course of the day, as undertaken.

List the matter on **25th August, 2010.**

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 133/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

**The Director General (Investigation
and Registration) [the DG(I&R)]** ... **Complainant**

Versus

**K. Kanthilal Jain, Proprietor,
Pharma India** ... **Respondent**

Appearances : **Dr. K.S. Yadav, ADG for the D.G. (I&R).**

Ms. Srikala Kumar, Advocate for the Respondent.

ORAL ORDER

27th April, 2010

We have perused the affidavit of undertaking filed under Section 36-D(2) of the Monopolies and Restrictive Trade Practices Act, 1969 (in short "the Act"). In view of the undertaking, nothing further survives in these proceedings . Accordingly, present proceedings stand disposed of.

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 134/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Pankaj Jha **... Complainant**

Versus

H.S.B.C. Bank **... Respondent**

Appearances : **None for the Complainant.**

Shri Lakshay Dhamija, Advocate for the Respondent.

ORAL ORDER
27th April, 2010

None appears for the complainant. The petition is dismissed for non-prosecution.

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 135/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Soma Nair

... Complainant

Versus

**Taneja Developers & Infrastructure
& Anr.**

... Respondent

Appearances : **Shri Rupesh Goel, Advocate for Shri O.P. Gupta, Advocate
for the Complainant.**

Shri A.R. Faisal, Advocate for Respondent No. 1.

Shri Anish Kumar Maggo, Advocate for Respondent No. 2.

ORAL ORDER

27th April, 2010

List the matter on **28th May, 2010** along with connected matters.

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 136/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Ashok Kumar Narula

... Complainant

Versus

**Taneja Developers & Infrastructure
Ltd.**

... Respondent

Appearances : **Shri Rupesh Goel, Advocate for Shri O.P. Gupta, Advocate
for the Complainant.**

Shri A.R. Faisal, Advocate for Respondent No. 1.

Shri Anish Kumar Maggo, Advocate for Respondent No. 2.

ORAL ORDER
27th April, 2010

List the matter on **28th May, 2010** along with connected matters.

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 137/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

**The Director General (Investigation
and Registration) [the DG (I&R)]**

... Complainant

Versus

Reliance Communication

... Respondent

Appearances : **Dr. K.S. Yadav, ADG for the D.G. (I&R).**

ORAL ORDER

27th April, 2010

Learned representative of the DG (I&R) prays for time to file the Preliminary Investigation Report (PIR). Let the PIR be filed within six weeks.

List the matter on **25th August, 2010.**

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 130/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Mohan Lal Gupta

... Complainant

Versus

**Jaipuria Infrastructure Developers
Pvt. Ltd.**

... Respondent

Appearances : **None for the Parties.**

ORAL ORDER
27th April, 2010

List the matter on **7th May, 2010** along with connected matters.

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

I.A. No. 44/2008

RTPE 29/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Anu Dhingra

... Complainant

Versus

Ansal Housing & Construction Ltd.

... Respondent

Appearances : **Shri Anubhav Mehrotra, Advocate for the Complainant.**

None for the Respondent.

ORAL ORDER

27th April, 2010

It is stated that talks for settlement are going on between the parties. Therefore, an adjournment is prayed for.

List the matter on **27th August, 2010.**

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

M.A. 55/2006

M.A. 37/2008

M.A. 01/2009

M.A. 02/2009

M.A. 03/2009

RTPE 89/2001

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

**Suneja Tower Ind. Flats Owners
Welfare Association**

... Complainant

Versus

Suneja Towers Pvt. Ltd.

... Respondent

Appearances : **Shri Abhinav Verma, Advocate for Shri R.D. Makheeja,
Advocate for the Complainant.**

Shri K.L. Suneja, Representative of the Respondent.

ORAL ORDER

27th April, 2010

A prayer is made for adjournment on the ground of illness of Mr.
Makheeja, learned counsel for the complainant. Prayer is allowed.

List the matter on **27th August, 2010.**

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 132/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Shri Yashpal Arora

... Complainant

Versus

M/s. Vian Infrastructure Ltd.

... Respondent

Appearances : **None for the Complainant.**

ORAL ORDER
27th April, 2010

None appears for the complainant. Similar was the position on 24.07.2009. The petition is, therefore, dismissed for non-prosecution.

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 138/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

**The Director General (Investigation
and Registration) [the DG (I&R)]** ... **Complainant**

Versus

**Greater Noida Industrial Development
Authority** ... **Respondent**

Appearances : **Dr. K.S. Yadav, ADG for the D.G. (I&R).**

ORAL ORDER
27th April, 2010

Reply to the Notice of Enquiry has been filed. The matter shall be listed on **25th August, 2010** for framing of issues.

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

C.A. 204/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Aanchal Jain **... Applicant**

Versus

Dr. V.S. Malik **... Respondent**

Appearances : **None for the Applicant.**

Shri Shreshtha Kumar, Advocate for the Respondent.

ORAL ORDER
27th April, 2010

None appears for the applicant. Reply to the compensation application has been filed. The matter shall be listed on **25th August, 2010** for framing of issues.

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

C.A. 190/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Mr. Lingappa **... Applicant**

Versus

Government of Sikkim and Ors. **... Respondents**

Appearances : **Shri N.P.S. Panwar, Advocate for the Applicant.**

**Mrs. Aruna Mathur with Shri Amarjeet Singh Girda,
Advocates for Respondent No. 1.**

**Shri Dayan Krishnan, Advocate for Respondents Nos. 2
and 3.**

ORAL ORDER

27th April, 2010

At the request of the learned counsel for the applicant, the matter is
adjourned to **23rd August, 2010.**

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

C.A. 197/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Pankaj Tyagi **... Applicant**

Versus

Reliance Communications Ltd. & Anr. **... Respondents**

Appearances : **Shri Riju Raj Jamwal with Shri Bijoy Kumar Pradhan,
Advocates for the Applicant.**

None for the Respondents.

ORAL ORDER

27th April, 2010

Rejoinder, if any, shall be filed within two weeks.

List the matter on **6th August, 2010.**

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

C.A. 191/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Dinesh Kumar **... Applicant**

Versus

Ghaziabad Development Authority **... Respondent**

Appearances : **None for the Applicant.**

Shri Krishnand Pandey, Advocate for the Respondent.

ORAL ORDER
27th April, 2010

None appears for the applicant. Similar was the position on several earlier dates. The petition is, therefore, dismissed for non-prosecution.

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 53/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Karambeer Mor **... Complainant**

Versus

**Taneja Developers & Infrastructure
Ltd. etc.** **... Respondent**

Appearances : **Shri Sanjay Suri and Shri Dinesh Malik, Advocates for the
Complainant.**

None for the Respondent.

ORAL ORDER

27th April, 2010

This matter is not on the Board. The complainant has filed an application praying for withdrawal of the complaint. The prayer is accepted.

Accordingly, UTPE 53/2009 is disposed of.

The matter need not be listed on 14th May, 2010 as fixed earlier.

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 134/1999

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Rupesh Jain ... **Complainant**

Versus

Aqua Minerals Ltd. ... **Respondent**

Appearances : **None for the Complainant.**

Ms. Shweta Bari, Advocate for the Respondent.

ORAL ORDER
27th April, 2010

None appears for the complainant. Similar was the position on several earlier dates including 22.09.2009. The order dated 06.08.2009 has not been carried out. That being so, considering the fact that the complaint petition is of the year 1999, the same is dismissed for non-prosecution.

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 118/2006

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

**The Director General (Investigation
and Registration) [the DG (I&R)]** ... Complainant

Versus

M/s. United India Insurance Co. Ltd. ... Respondent

Appearances : Dr. K.S. Yadav, ADG for the D.G. (I&R).

None for the Respondent.

ORAL ORDER

27th April, 2010

By mistake, the matter has been listed today.

List on the date already fixed i.e. **27th July, 2010.**

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

C.A. 202/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Wg. Cdr. (Retd.) V.S. Tomar **... Applicant**

Versus

M/s. Hyundai Motors (India) Ltd. & Anr. **... Respondents**

Appearances : **None for the Applicant.**

Shri Diggaj Pathak, Advocate for Respondent No. 1.

Shri Deepak Arora, Advocate for Respondent No. 2.

ORAL ORDER

27th April, 2010

It is stated that the matter has been settled between the parties. A copy of the Agreement/Compromise has been filed by the counsel for the respondents. That being so, these proceedings are closed.

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 281/1998

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Rajesh Taneja & Ors. ... Complainants

Versus

Maharaja Agrasen Hospital & Ors. ... Respondents

Appearances : **Shri Anoop K. Kanshal, Advocate for the Complainants.**

Shri Bhagwan Dass, Representative of the Respondents.

ORAL ORDER
27th April, 2010

The objections on behalf of the complainants to the report submitted by AIIMS have been filed. If any further reply in relation thereto is to be filed by the respondent, let it be done within four weeks.

List the matter on **6th August, 2010.**

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

C.A. 51/2000

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

**Macedan Indo Austrian Venture
Pvt. Ltd.**

... Applicant

Versus

New Standard Engg. Co. Ltd.

... Respondent

Appearances : **The Applicant in person.**

Shri Atanu Mukherjee, Advocate for the Respondent.

ORAL ORDER

27th April, 2010

At the request of the applicant, the matter is adjourned to **6th**

August, 2010.

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

C.A. 194/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Ch. Kamal Kishore

... Applicant

Versus

M/s. Omaxe Construction

... Respondent

Appearances : **None for the Applicant.**

Shri T.R. Saini, Advocate for the Respondent.

ORAL ORDER

27th April, 2010

None appears for the applicant. Reply has been filed.

List the matter on **6th August, 2010.**

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

C.A. 09/2000

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Rajesh Bhatia **... Applicant**

Versus

Mercedes Benz India Pvt. Ltd. **... Respondent**

Appearances : **None for the Applicant.**

**Shri M.S. Pandit with Shri Harish Kumar Sandhu,
Advocates for the Respondent.**

ORAL ORDER

27th April, 2010

None for the applicant. Similar was the position on 05.02.2010.

That being so, compensation application is dismissed for non-prosecution.

[Dr. Arijit Pasayat]
Chairman

[Pravin Tripathi]
Member

